HIGH COURT OF JUDICATURE AT ALLAHABAD

Notice

In continuation of notice dated 02.01.2022 of the first phase of the rollout and changeover to the new video conferencing platform all the matters before all Courts at Allahabad shall be heard on the WebEx Video Conferencing platform with effect from 10th of January, 2022.

Learned counsels may please note that for the above courts, no separate application or request for Video Conferencing hearing need be sent. Learned counsels may join as per the Standard Operating Procedure (SOP) as and when the matter is called.

> Sd/-Registrar General 09.01.2022